

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.02.2024 AT 2.45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/157/10/AMR/2019	Main Case	10 Of IBC	NITHIN GRAINS AND MILLS PVT LTD
	IA(IBC)/305/2022	60(5) read with 14(2) of IBC	Immaneni Eswara Rao, Liquidator Vs. The Superintendent Engineer, APSPDCL (in the matter of Nithin Grains and Mills Private Limited)

ORDER

IA (IBC)/305/2022:

Mr. Juber Hussain, Ld. Counsel for the Liquidator and Mr. Hayat, Proxy counsel for the respondent present. Mr. Immaneni Eswara Rao, Liquidator present in person. Pleadings are completed. At the request of Ld. Counsel for the respondent, for hearing, list the matter on 29.02.2024.

sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**